

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 16/11/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/140/2016  
NAME OF THE PETITIONER(S) : S. Reha Banu  
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others  
UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1] B. DHANARAS -

Respondents

*[Signature]*

2) Sudha Sridharan  
FOR ANIRUDH KRISHNAN

Respondents 5-10

*[Signature]*

3) K. P. SATHISH KUMAR  
FOR P. JAYAPRAKASH

PETITIONER

*[Signature]*

**ORDER**

Counsel for both the parties present. Counsel for petitioner who came on record recently stated that he could not secure all the documents relating to the objections furnished by the previous counsel regarding the valuation report submitted by the Chartered Accountant. He also prayed time for obtaining some more documents. Counsel for respondents have pointed out, as per the orders of this Tribunal dated 14.12.2015, served all the necessary documents to the other side. Now since the counsel for the petitioner has filed vakalat recently, we are inclined to direct the counsel for respondents to serve the documents which will enable the counsel for petitioner to argue the matter in regard to the valuation report. The matter is posted for final hearing. Put up on **05.12.2016 at 10.30 A.M.**

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)